

any attempt to topple State Governments and stated that her colleague merely echoed local sentiments which had been conveyed to him. As illustration she referred to Kerala where political murders were taking place. It was alleged that some Marxists themselves were leaving their party. This was what was said by the ordinary people of the State. The Prime Minister added that if a (Central) Minister went (to a State) he should draw the attention of the Government to the information that is given to him.

295. [Transferred on the 28th August, 1981.]

Retention price for cement

296. SHRI R. R. MORARKA: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that Government have permitted an increase in the retention price for cement and if so, what are the details thereof;

(b) whether the increase is subject to any condition; and

(c) if so, what are the details thereof?

THE MINISTER OF INDUSTRY AND LABOUR (SHRI NARAYAN DATT TIWARI): (a) to (c) Government have increased retention prices of cement by Rs. 34.74 per tonne effective from the 3rd May, 1981. The increase in retention prices to the cement producers takes into account the escalations in the input costs for the period upto May, 1981. All the cement producers are entitled to increase retention prices and no conditions have been attached while allowing this increase.

Disturbances at Tin Bigha in Cooch Bihar District

297. SHRI SUDHAKAR PANDEY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any disturbance has recently taken place at Tin Bigha in Cooch Behar district in West Bengal over the passage of some Bangladesh officials across Tin Bigha to make a census survey at the Bangladesh enclaves of Dahagram and Angarpota; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) Yes, Sir. It is a fact that some disturbances took place in Tin Bigha (Cooch Behar) when the Bangladesh census party wanted to make a census survey at the Bangladesh enclaves of Dahagram and Angarpota in July, 1981.

(b) A large number of residents of Kuchlibari, an area adjacent to the enclaves, staged a demonstration and tried to obstruct the passage of the Bangladesh census party on July 6, 1981. Both BSF and West Bengal Police were deployed in the Tin Bigha area to ensure safe passage to the Bangladesh census party into Dahagram. The West Bengal Police had to resort to use of force including firing and arrest a large number of agitators. Members of the Bangladesh census party were thus provided necessary escort to enter Dahagram.

Registration for employment on Residential considerations

298. SHRI KRISHNA NAND JOSHI: Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that the National Committee on Employment disfavoured restrictions in the registration for employment on residential considerations; and

(b) if so, whether Government propose to remove such restrictions?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI-MATI RAM DULARI SINHA): (a) Yes, Sir.